

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 2817
TO BE ANSWERED ON- 12/12/2024

PROMOTION OF LOCAL ENTREPRENEURSHIP IN TRIBALS

2817. SHRI YOGENDER CHANDOLIA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there is any scheme or setup to promote local entrepreneurship in tribal majority population areas and if so, the details thereof; and
- (b) the number of beneficiaries under such scheme, State/UT-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (b): The Ministry of Tribal Affairs through its two agencies namely Tribal Co-operative Marketing Development Federation of India (TRIFED) & National Scheduled Tribes Finance & Development Corporation (NSTFDC) have contributed significantly in promoting economic activities including entrepreneurship among the tribal communities.

Ministry is implementing the scheme 'Pradhan Mantri Janjatiya Vikas Mission (PMJVM)' through TRIFED which envisions to strengthen tribal entrepreneurship initiatives and to facilitate livelihood opportunities by promoting more efficient, equitable, self-managed, optimum use of natural resources, Agri / Minor Forest Produce (MFPs) / Non-farm produce. Under the scheme, financial support of INR 15.00 lakhs is provided to the State Governments for setting up of each Van Dhan Vikas Kendras (VDVKs) which are the centres of value addition activities of MFPs/Non-MFPs. So far, 3958 VDVKs have been sanctioned. The state-wise details of sanctioned VDVKs are given in **Annexure-1**. TRIFED also provides backward & forward linkages to tribal artisans / suppliers for marketing of tribal products of various categories like metal craft, textile, jewellery, painting, cane & bamboo, terracotta & pottery, organic & natural food products etc. through online and offline platforms. TRIFED has empaneled 4990 tribal artisans / suppliers so far for procurement of tribal products. During the last five years, TRIFED has made a procurement of Rs 130.58 cr and has realized a sale of Rs. 186.02 cr.

In addition, TRIFED also organizes and participates in festivals, melas etc. to provide platforms to the tribal artisans to showcase their products and connect them to the potential buyers giving thereby an opportunity to enhance their entrepreneurship activities.

National Scheduled Tribes Finance and Development Corporation (NSTFDC), a Central Public Sector Enterprise (CPSE) under the Ministry of Tribal Affairs, provides credit linkage by extending concessional loans to the eligible Scheduled Tribe persons for undertaking income generation activities/ self-employment thereby instilling the spirit of entrepreneurship. The prominent schemes of NSTFDC are given as under:

1. Term Loan Scheme: NSTFDC provides Term Loan for viable projects costing upto ₹50.00 lakh per unit. Under the scheme, financial assistance is extended upto 90% of the cost of the project and the balance is met by way of subsidy/ promoter contribution/ margin money.
2. Adivasi Mahila Sashaktikaran Yojana (AMSY): This is an exclusive scheme for economic development of Scheduled Tribes Women. Under the scheme, NSTFDC provides loan upto 90% for projects costing upto ₹2.00 lakh at highly concessional rate of interest of 4% per annum.
3. Micro Credit Scheme for Self Help Groups (MCF): This is an exclusive scheme for Self Help Groups for meeting small loan requirement of ST members. Under the scheme, the Corporation provides loans upto ₹50,000/- per member and maximum ₹5 Lakh per Self Help Group (SHG).
4. Adivasi Shiksha Rrinn Yojana (ASRY): This is an education loan scheme to enable the ST students to meet expenditure for pursuing technical and professional education including Ph.D. in India. Under this scheme, the Corporation provides financial assistance upto ₹10.00 lakh per eligible family at concessional rate of interest of 6% per annum.

During the last five years an amount of Rs. 1577.12 cr has been disbursed to 6,23,605 beneficiaries. The state-wise details of the same are given in **Annexure-2**.

Annexure-1**Annexure-1 referred to in reply to part (a) to (b) of LSUQ No. 2817 for 12.12.2024****Details of PMJVM Van Dhan Vikas Kendras (VDVKs) Sanctioned to States**

Sl. No.	State	Total No. of VDVks Sanctioned	Total No. of VDVks Beneficiaries	Amount Sanctioned (In Rs/ Lakh)
1	Andhra Pradesh	415	123578	6,162.90
2	Arunachal Pradesh	106	32897	1590
3	Assam	471	143309	7065
4	Chhattisgarh	139	41700	2085
5	Dadra & Nagar Haveli and Daman & Diu	1	302	15
6	Goa	10	3000	150
7	Gujarat	200	57968	2895.65
8	Himachal Pradesh	4	1110	55.5
9	Jammu & Kashmir	100	29791	1457
10	Ladakh	10	3000	150
11	Jharkhand	146	43701	2174.7
12	Karnataka	140	41748	2087.4
13	Kerala	44	12038	597.25
14	Madhya Pradesh	126	37860	1890
15	Maharashtra	264	79350	3960
16	Manipur	200	60403	2996.8
17	Meghalaya	169	50835	2534.1
18	Mizoram	259	76168	3806.55
19	Nagaland	284	85198	4259.9
20	Odisha	170	50094	2479.25
21	Rajasthan	479	144803	7135.6
22	Sikkim	80	23381	1169.05
23	Tamil Nadu	8	2400	120
24	Telangana	17	5100	255
25	Tripura	57	16116	776
26	Uttar Pradesh	25	7238	359.55
27	Uttarakhand	12	3605	179.95
28	West Bengal	22	6719	329.35
TOTAL		3958	1183412	58,736.50

Annexure-2**Annexure-2 referred to in reply to part (a) to (b) of LSUQ No. 2817 for 12.12.2024****State-wise details of beneficiaries assisted and loans disbursed to them under the schemes of NSTFDC in the last five years (till 2023-24)**

S. No.	State/UT	Loans disbursed (in crores)	Beneficiaries
1	Andhra Pradesh	171.06	55705
2	Andaman & Nicobar Islands	2.45	7501
3	Arunachal Pradesh	25.10	10426
4	Assam	1.03	212
5	Bihar	0.15	958
6	Chhattisgarh	30.52	6676
7	Dadra & Nagar Haveli	0.05	6
8	Goa	0.00	1
9	Gujarat	76.89	36453
10	Haryana	0.00	
11	Himachal Pradesh	1.27	201
12	Jammu & Kashmir	37.86	1361
13	Jharkhand	37.44	32501
14	Karnataka	69.62	8817
15	Kerala	22.32	1641
16	Lakshadweep	0.00	
17	Madhya Pradesh	174.43	33198
18	Maharashtra	45.96	11649
19	Manipur	3.23	296
20	Meghalaya	78.72	40731
21	Mizoram	273.87	30504
22	Nagaland	54.25	149187
23	Odisha	69.76	84849
24	Rajasthan	65.27	9986
25	Sikkim	4.32	164
26	Tamil Nadu	44.09	16723
27	Telangana	190.13	54311
28	Tripura	49.31	5530
29	Uttarakhand	2.23	277
30	Uttar Pradesh	0.05	8
31	West Bengal	45.78	23733
	TOTAL	1577.12	623605
